

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 27th Day Of September 2024  
COURT HALL NO.8 SITTING AT DHARWAD BENCH  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/AppL/Comp & Adv

Resp & Adv

(MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU)

ORDERS

1	MSA 19/2018 REG: LETTER DTD 13/9/24 RECEIVED FROM PRINCIPAL DISTRICT & SESSION JUDGE SHIVAMOGGA SEEKING EXTENSION OF 1 MONTH TIME FOR DISPOSAL OF CASE IN LAC 53/2003	(LA, )	PET: SRI K SRINIVAS RAGHAVACHAR @ K S RAGHAVACHAR AND OTHERS G S VENKAT SUBBA RAO A RAJESH	RES: THE ASST. COMMISSIONER AND THE LAND ACQUISTION OFFICER AND OTHERS GOVT ADV FOR R1 (MA NOT FILED) G S BALAGANGADHAR FOR R2
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